

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.06.2026

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

| S. No. | Case No. | Name of the parties | Counsel for Appellants |
|---------------|--|---|-------------------------------|
| 1. | I.A. No. 4177 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026 | Ruchita Chemicals LLP Vs. HDFC Bank Limited and Ors. | Rohitt Kumar Yadav |
| 2. | I.A. No. 4178 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026 | Mrs. Reena Aggarwal Vs. Logix Infratech Private Limited | Subas Chandra Acharya |
| 3. | I.A. No. 4179 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026 | Arpit Agarwal Vs. Logix Infratech Private Limited | Subas Chandra Acharya |
| 4. | I.A. No. 4180 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026 | Anil Kumar Agarwal Vs. Logix Infratech Private Limited | Subas Chandra Acharya |
| 5. | I.A. No. 4181 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026 | Anil Kumar Agarwal Vs. Logix Infratech Private Limited | Subas Chandra Acharya |
| 6. | I.A. No. 4182 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026 | Mrs. Reena Aggarwal Vs. Logix Infratech Private Limited | Subas Chandra Acharya |
| 7. | I.A. No. 4183 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026 | Mrs. Reena Aggarwal Vs. Logix Infratech Private Limited | Subas Chandra Acharya |
| 8. | I.A. No. 4184 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026 | Arpit Agarwal Vs. Logix Infratech Private Limited | Subas Chandra Acharya |
| 9. | I.A. No. 4185 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026 | Suresh Agrawal Vs. Mahendra Dakalia & Ors. | Suresh Agrawal |

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| 10. | I.A. No. 4186 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026 | Suresh Agrawal Vs. Sangeeta Ajmera & Anr. | Suresh Agrawal |
| 11. | I.A. No. 4187 of 2026 in Comp. App. (AT) No. ___ of 2026 | Allcheckdeals India Private Limited & Ors. Vs. --- | Rajeev Kumar |
| 12. | I.A. No. 4232 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026 | Rajesh Kumar Parakh Resolution Professional of Beoworld Pvt. Ltd. Vs. Bikram Bhadur & Ors. | Amar Vivek |
| 13. | I.A. No. 4235 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026 | Rekha Balmukund Bahedia Personal Guarantor to Laxmi Metal Syndicate LLP Vs. Rathin Amishbhai Majmudar Resolution Professional for Mrs. Rekha Balmukund Bahedia & Ors. | Honey Satpal |

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By order
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Assistant Registrar